

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 08-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Next Date
			SETTLEMENT		
1	SUIT	1039/20	Mr. Noor Mohammad Shaikh Vs Salim Jamal Khan	Rupali Gond	
			SERVICE		
2	SUIT	3250/19	Smt. Bhagwati Devi Sharma Vs Sunil Satyanarayan Sharma	V.T. dubey & Asso.	
3	SUIT	904/20	Jimmy Mehta Vs Funds and Properties of the Parsi Panchayed Bombay	Divekar & Co.	
			NM FOR HEARING		
4	SUIT	2582/18	Mr. Bilal Ahmed Khan Vs Mr. Anwar Bilal Khan	M/s. C.K. Legal	
5	SUIT	264/19	Mahesh S/o Chotturam Sharma Vs Simpay Akshay Softa	Mr. A.M. Saraogi	
6	SUIT	265/19	Mahesh S/o Chotturam Sharma Vs Sampat agarwal	Mr. A.M. Saraogi	
7	SUIT	266/19	Mahesh S/o Chotturam Sharma Vs Ranjana Rakesh Khetan	Mr. A.M. Saraogi	
8	SUIT	267/19	Mahesh S/o Chotturam Sharma Vs Neha Akhil softa	Mr. A.M. Saraogi	

9	SUIT	268/19	Mahesh S/o Chotturam Sharma Vs Anju Narendra Agarwal	Mr. A.M. Saraogi	
10	SUIT	269/19	Mahesh S/o Chotturam Sharma Vs Manju Pawan Tulsyam	Mr. A.M. Saraogi	
11	SUIT	270/19	Mahesh S/o Chotturam Sharma Vs Anju Vijay soni	Mr. A.M. Saraogi	
			N/M REPLY / REJOINDER		
12	SUIT	1160/17	1.Smt. Suhasini Pratap Nabar 2. Mr. Shantaram Yeshwant Wagle Vs 1.Mr.Ketan Shiveshwarkar 2.Mr.Chandrakant Shiveshwarjkar 3.Sangh Mitra CHSL	M.R. Phal and Sunita Sonawane	

**SHERISTEDAR
CR No.9**